

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 04.09.2017


ORDER NO. 122 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 118 of 2017, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 05.09.2017 to 08.09.2017	Excise, Customs and Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 05.09.2017 to 08.09.2017	Single Member Bench Matters

From 05.09.2017 to 08.09.2017 Hon'ble Shri A.K Arya, Member (Technical) will do the chamber work

By Order


(Mohinder Singh)
Dy.Registrar(Judl.)

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Dy. Registrar